NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose		Section	Name of the Parties M/s. / Mr.
-	TP 299/16	For filing Compounding Application		621A	Flowserve Microfinish Valves Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM					
	PRAMOD	S.M.	Flowsegive Microfinish	A.			
	9848657072		Values Put Ltd	1			

ORDER

PCS for Petitioner is present. He requested time to furnish the objections raised by the registry. List it on 06/12/2017.

Member (T)

Member (J)